

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA UNSTARRED QUESTION NO. 1357
TO BE ANSWERED ON 06.12.2021

Cryptocurrency Rules and Regulations

1357. SHRI PRAJWAL REVANNA:

Will the Minister of FINANCE
be pleased to state:

- (a) the reasons as to why the Government has not formulated any rules and regulations with regard to use of cryptocurrency in the country; and
- (b) the details and number of people presently using/trading/investing in Bitcoins along with the money invested?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): A Bill on Cryptocurrency and Regulation of Official Digital Currency has been listed for introduction in the Lok Sabha Bulletin-Part II as part of Government Business expected to be taken up during the Seventh Session of Seventeenth Lok Sabha, 2021.

(b): The Government does not collect such data.
